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পঞ্জীকৃত নম্বৰ - ৭৬৮/৯৭

Registered No. - 768/97

অসম



ৰাজপত্ৰ

THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 3rd May, 2003

No. LGL:42/93/87.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XIII OF 2003

(Received the assent of the Governor on 3rd May, 2003)

THE ASSAM PROFESSIONS, TRADES, CALLINGS AND EMPLOYMENTS TAXATION (AMENDMENT) ACT, 2003.

AN

ACT

further to amend to the Assam Professions, Trades, Callings and Employments Taxation Act, 1947.

Preamble

Whereas it is expedient further to amend the Assam Professions, Trades, Callings and Employments Taxation Act, 1947, hereinafter referred to as the principal Act, in the manner hereinafter appearing ;

Assam Act VI of 1947.

It is hereby enacted in the Fifty-fourth Year of the Republic of India as follows :-

Short title, extent and commencement.

1. (1) This Act may be called the Assam Professions, Trades, Callings and Employments Taxation (Amendment) Act, 2003.

(2) It shall have the like extent as the principal Act.

(3) It shall come into force at once.

Amendment of section 2.

2. In the principal Act, in section 2, in clause (a), for the words "Senior Superintendent of Taxes", the words "Assistant Commissioner of Taxes" shall be substituted.

Amendment of section 6.

3. In the principal Act, in section 6, --
(i) in sub-section (1), in clause (f), for the words "Senior Superintendent of Taxes", the words "Assistant Commissioner of Taxes" shall be substituted ;

(ii) in sub-section (2), for the words
“Senior Superintendent of Taxes”, the
words “Assistant Commissioner of
Taxes”, shall be substituted ;

(iii) in sub-section (3), for the words “Senior
Superintendent of Taxes”, the words
“Assistant Commissioner of Taxes”
shall be substituted.

ARVIND DAVE
GOVERNOR OF ASSAM.

K. D. PHUKAN,
Secretary to the Govt. of Assam,
Legislative Department.